

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S  
B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

Petition(s) for Special Leave to Appeal (Civil) No(s).1 8 5 0 9 / 2 0 0 4

NATIO N A L I N S U R A N C E C O . L T D . Petitioner(s)

V E R S U S

G E T A B H A T & O R S . Respondent(s)  
(With appln(s) for c/delay in filing SL P and office report )

Date: 2 5 / 1 0 / 2 0 0 7 This Petition was called on for hearing today.

For Petitioner(s)  
Mr. B. K . S a tija,Adv.

For Respondent(s)  
Mr. K.S. Rana,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Petitioner is granted three weeks' time to file affidavit with proof of  
dasti service in respect of respondent no. 6.

List the matter on 2 9 . 1 1 . 2 0 0 7 .

(M.P. B H A D R A N )  
Registra r